

**Ban on rearing of quails**

†2725. SHRI MAHENDRA SINGH MAHRA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Central Government has banned domestication of quails in the country, if so, the reasons therefor;

(b) whether Government is aware of the fact that small farmers and other poor people in the country domesticate quails in order to arrange for resources to earn their livelihood; and

(c) if so, whether Government would consider to revoke the ban on domestication of quails, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI SUDARSHAN BHAGAT): (a) and (b) No Sir. The Central Government has not banned domestication of farm-bred variety of Japanese Quails in the country which is reared by many farmers across the country for livelihood and business. The farm-bred variety of Japanese Quails was excluded from the Schedules of the Wild Life (Protection) Act, 1972 as per notification on 6th December, 2013.

(c) Question does not arise.

**National Livestock Mission in Jharkhand**

2726. SHRI SANJIV KUMAR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the broad objectives of the National Livestock Mission;

(b) the targets proposed to be achieved under this Mission, State-wise; and

(c) the total allocation and release of funds under the Mission to Jharkhand in 2015-16 and the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI SUDARSHAN BHAGAT): (a) The broad objectives of the National Livestock Mission is given in the Statement (*See below*).

(b) As per the design of NLM, projects are received from the States. Further as per budget provided in the beginning of the financial year, a tentative allocation of funds is made to all States and UTs. The States and UTs are asked to submit the

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†Original notice of the question was received in Hindi.